### GOVERNMENT OF INDIA MINISTRY OF PORTS. SHIPPING AND WATERWAYS

# LOK SABHA UNSTARRED QUESTION NO. 963 ANSWERED ON 08.12.2023

#### **IMO GREEN VOYAGE 2050 PROJECT**

963. DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:
DR. JAYANTA KUMAR ROY:
SHRI BHOLA SINGH:
SHRI RAJA AMARESHWARA NAIK:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन.पोतपरिवहनऔरजलमार्गमंत्री

- (a) whether India has been selected as the firstcountry under the (International MaritimeOrganization) IMO Green Voyage 2050 project toconduct a pilot project related to Green Shipping, ifso, the details thereof;
- (b) whether the Government has taken initiativesto develop a regulatory framework and alternate technology adoption road map for Green Shipping, ifso, the details thereof;
- (c) whether the Government has establishedIndia's first ever centre of excellence for Green Port& Shipping in the country, if so, the detailsthereof;
- (d) whether The Energy and Resources Institute(TERI) is the knowledge partner for the project, ifso, the details thereof; and
- (e) the steps being taken by the Government tofoster carbon neutrality and circular economy inshipping sector in India?

#### **ANSWER**

## MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) Yes Sir, India has been selected as pioneer lead country for International Maritime Organization (IMO) Green Voyage2050 Project, with the objective to assist developing countries in their efforts to reduce Green House Gases (GHG) emissions from ships.

The Following projects were selected:

- Fitment of waste heat recovery system on a bulk carrier : Ambuja Cements Limited.
- **Greening of inland ferries:**Directorate of Inland Water Transport (IWT) Assam/ Assam IWT Development Society.
- Greening of inland ferries: Kochi Water Metro Ltd.
- Greening of passenger wooden ferries : Mumbai Port Authority
- Electric hybrid tugs :Ocean Sparkle Ltd.
- (b) Due to the global nature of international shipping having diversity of stakeholders of all nationalities involved, emission from the maritime transport sector is addressed by the IMO through the International Convention for Prevention of Pollution from Ships (MARPOL).India is a signatory to this Convention.

The Government of India has implemented all MARPOL regulations pertaining to carbon emissions on Indian Ships. At present, the regulations mainly pertainto reduction of carbon emission through enhanced energy efficiency and achieving a progressively enhanced (yearly) carbon intensity reduction.

- (c)& (d) Yes Sir. ANational Centre of Excellence for Green Ports and Shipping (NCoEGPS) has been set upwhich is India's first such Center of Excellence.In this regard, the Memorandum of Agreement was signed on November 18, 2022 between Ministry of Ports, Shipping and Waterways (MoPSW) along with Deendayal Port Authority, Kandla; Paradip Port Authority, Paradip; V.O. Chidambaranar Port Authority, Thoothukudi; Cochin Shipyard Limited, Kochi and The Energy & Resources Institute (TERI).NCoEGPSprovides policy and regulatory support for developing regulatory framework and alternate technology adoption road map for Green Shipping to foster carbon neutrality and circular economyin the shipping sector in India.The NCoEGPSis housed at and led by TERI as a knowledge and implementation partner.
- (e) Some other stepsundertaken as proactive measure to help those ships which are unable to meet even the present carbon intensity reductions are:
  - i. The Government of India has permitted use of sustainable biofuels and its blends as fuels by Indian shipsas a cost effective option.
  - ii. A digital module has been developed and is in operation to capture fuel consumption from each ship operations for each voyage that is at anchorage, port stay, sailing period etc.,in order to ensure efficient operations.

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